

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST (VACATION BENCH)
(IN COURT NO. 2)

Date : 24th June, 2016
Time : 10.30 A.M.

HON'BLE MR. JUSTICE S. P. WANGDI
JUDICIAL MEMBER

HON'BLE PROF. A.R. YOUSUF
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 304/2016	Sunder Pal Goyal Vs. Chairman, Haryana State Pollution Control Board	Mr. Sunder Pal Goyal, Applicant in person
2.	Original Application No. 332/2016	Shailesh Singh Vs. State of UP & Ors.	Mr. Shailesh Singh, Applicant in person
3.	M.A. No. 616/2016 in Original Application No. 361/2015	National Green Tribunal Bar Association Vs. State of Chhattisgarh	Mr. C. D. Singh, AAG for State of Chhattisgarh
4.	M.A. No. 623/2016 in M.A. No. 619/2016 in Original Application No. 82/2013	Aditya N. Prasad & Ors. Vs. Union of India & Ors.	Mr. Aditya N. Prasad, Applicant in person

For orders, cause list and other information please visit our website: www.greentribunal.gov.in